HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 574/1999

University of Kashmir

.... Petitioner(s)

Through:-

Mr. J. A. Kawoosai, Advocate

(through Video conference)

V/s

Prof. Gh. Nabi Sidiqui and others

....Respondent(s)

Through:-

GH CC

Mr. Mohamad Ashraf Bhat,

Advocate

Mr. N. H. Shah, AAG (through Video conference)

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Learned counsel for the petitioner, submits that he is unable to access his file as the same is in his office due to restrictions imposed in the Valley on account of the lockdown. He, thus, seeks an adjournment.

On his request, adjourned.

List on 02.07.2020.

(Sindhu Sharma) Judge

SRINAGAR

09.06.2020 SUNIL-II